

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00295/2015

Tuesday, this the 4th day of September, 2018.

CORAM:

**HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER**

1. Padmakumar M,
Foreman (AWS) GZTD,
Naval Armament Depot, Alwaye,
N.A.D (P.O), Alwaye – 683 563.
2. Sebastian C.S,
Foreman (AWS) GZTD,
Naval Armament Depot, Alwaye,
N.A.D. (P.O), Alwaye – 683 563.
3. M. Sathianathan
Foreman (AWS) GZTD,
Naval Armament Depot, Alwaye,
N.A.D. (P.O), Alwaye – 683 563. - Applicants

[By Advocate Mr. N. Krishna Prasad – Not present]

Versus

1. Union of India represented by the Secretary,
Ministry of Defence,
Lodhi Road, New Delhi – 110 001.
2. The Director General of Naval Armament,
Integrated Headquarters,
Ministry of Defence (Navy),
West Block – V, R.K. Puram,
New Delhi – 110 011.
3. The Flag Officer Commanding-in-Chief,
Headquarters, Southern Naval Command,
Kochi – 682 004.
4. The Chief General Manager,
Naval Armament Depot,
N.A.D. (P.O), Alwaye – 683 563, Kerala.

5. The ACDA (N) Kochi,
AAO (Navy), Perumanoor (P.O),
Varghese Thettayil Cross Road,
Thevara, Kochi – 682 015. - Respondents

[By Advocate : Mr. N. Anilkumar, Senior PCGC]

The application having been heard on 04.09.2018, the Tribunal on the same day delivered the following:

O R D E R

Per: E.K. Bharat Bhushan, Administrative Member

None present on the side of the applicants. Learned counsel for the respondents is present.

2. As this is a 2015 matter and adjournment has been sought repeatedly by the learned counsel for the applicants, who is not present today. We do not propose to adjourn the case any more. O.A is dismissed for non-prosecution. No order as to costs.

(Dated, 4th September, 2018.)

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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Applicant's Annexures

Annexure A1 - True copy of the Office Memorandum No. 35034/3/2008-Estt. (D) dated 19.05.2009.

Annexure A2 - True copy of the communication dated 16.10.2012.

Annexure A3 - True copy of the communication dated 03.09.2012.

Annexure A4 - True copy of the communication dated 24.06.2013.

Annexure A5 - True copy of the letter dated 28.11.2013.

Annexure A6 - True copy of the letter dated 19.02.2014.

Annexure A7 - True copy of the representation dated 24.03.2014.

Annexure A8 - True copy of the communication dated 30.04.2013.

Annexure A9 - True copy of the pay fixation proforma dated 19.06.2014.

Annexure A10 - True copy of the communication dated 02.07.2014.

Annexure A11 - True copy of the pay fixation proforma dated 07.03.2013.

Annexures of Respondents

Annexure R1 - Copy of PCDA (Mumbai) letter dated 30 Jun 15.

Annexure R2 - Copy of IHQ of MoD(N) letter CP(NG)/2853/MACP/Clarification dated 03 Jul 15
